OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELINE

ORDER

Following postings and transfers are hereby made with immediate effect:

S No.	Name of the Official	From	То
1.	Sh. Shyam Singh (EC:90834)	Orderly in the Court of Ms. Surabhi Sharma Vats, ASJ-04, Shahdara District, Karkardooma Courts, Delhi.	Orderly in the Court of Ms. Kiran Bansal, District Judge (Commercial Court-02) Shahdara District, Karkardooma Courts, Delhi.
	Sh, Manjit Antil (EC:24285854)	Orderly in the Court of Ms. Kiran Bansal, District Judge (Commercial Court-02) Shahdara District, Karkardooma Courts, Delhi.	
3,	Sh. Sneh Kumar (EC:11073)	Orderly in the Court of Ms. Preeti Parewa, CMM Shahdara District, Karkardooma Courts, Delhi.	

Note:

- Sh. Sneh Kumar, Peon, posted in CMM office, Shahdara District shall look after the work of Bail / Filing Section Shahdara District also.
- 2 Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

(RENU BHATNAGAR)

Principal District & Sessions Judge Shahdara District, KKD Courts, Delhi.

9141

Dated

- 191 90 /Admn./P&T/SHD/KKD/2023 Copy forwarded for information and necessary action to:
- 2 The Principal District & Sessions Judge (HQ), Delhi.
- 3 The Administrative Officer (Judl) Admn. III, O/o Principal District & Sessions Judge (HQ), Delhi,
- 4 The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
- 5 The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
- 6 Officers/Officials concerned.
- 7 Dealing Officials Personal File/Leave/CR.
- 8 Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
- 9 PS to the undersigned.
- 19 Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

Principal District Resident Judge Shahdara District, KKD Courts, Delhi.